

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP.No.920/KB/2011

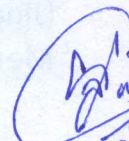
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Dr. Pramod Kandoi & Ors.-Vs-Sapoi Tea Company Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

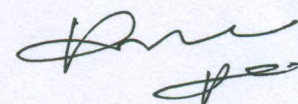
- 1) Reetobroto K. Mitra.
- 2) Anup Nath Bhattacharyya.
- 3) Aiman Abdullah
- 4) Amritlal Chatterjee
- 5) Sayani Das.

for Petitioners.


 8/11/17

- 1) Mr. Deep nath Ray chudhry Adv.
- Mr. K.N. Jena, Adv.

For the
Respondents
No. 1, 2, 3, 6 & 7


 8/11/17

- 1) A. P. Gomes Adv for Corp no 10-14
- A.P. Gomes
Adv
8/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.1, 2, 3, 6, 7, 10, 11, 12, 13 and 14 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List on 12/12/2017 for arguments.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)